

(a) the steps taken in the last six months to effect better co-ordination between Coal India Limited and the Railways for more efficient transportation of coal; and

(b) whether recently there have been acute delays and complaints regarding transportation of coal ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Apart from periodical meetings between the Energy Minister and Minister of State for Railways to review loading and sort out problems if any, regular monthly meetings between Chairman and Managing Directors and Chief Operating Superintendents of Railways are being held for this purpose. As a result of regular interaction between the Railways and Coal companies at different levels, there has been considerable improvement in the smooth functioning of coal transportation arrangements.

Installation of Electro-Static Precipitators in Thermal and Super-Thermal Power Plants

2224. **SHRI DIGVIJAY SINH :** Will the Minister of ENERGY be pleased to state :

(a) out of all the thermal and super thermal power plants, how many have installed electro-static precipitators and how many have equipment to prevent hydro-carbon emissions;

(b) what is the state of functioning of individual units;

(c) what would be the financial requirements for ensuring stopping of both particulate and gaseous emissions from thermal plants; and

(d) if these costs are imposed on the power units themselves how much more will electricity costs ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI

SUSHILA ROHTAGI) : (a) Out of 250 units of coal fired thermal and super thermal power stations under utilities/corporations having capacity of 20 MW and above, 165 units have electro-static precipitators. No station has equipment to stop hydro-carbon emissions.

(b) The performance of 71 units, out of 165 units provided with electro-static precipitators is generally satisfactory.

(c) Approximately Rs. 320 crores is required for installation of electro-static precipitators and augmentation/renovation of electro-static precipitators on the older units. There is no proposal to install equipment controlling gaseous emission.

(d) The cost of electricity generation depends on various factors and varies from plant to plant. It is, therefore, not possible to indicate the extra cost involved in electricity generation on this account.

New Industries in Himachal Pradesh

2225. **SHRI K. D. SULTANPURI :** Will the Minister of INDUSTRY be pleased to state :

(a) the details of the proposals sent by the Government of Himachal Pradesh for setting up of new industries during the Seventh Five Year plan period;

(b) whether any decision has been taken by Government thereon; and

(c) the districts where these industries will be set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). The proposals relating to the Seventh Plan for industry and minerals sector submitted by the Government of Himachal Pradesh were discussed in the Planning Commission and the following outlays were agreed to for the Seventh Plan period:—

Seventh Plan outlay (Rs. in lakhs)	
INDUSTRY AND MINERALS	
Village and Small Industries	1030
Large and Medium Industries	1461
Mining	150
Total	2641

Scheme-wise details of these outlays as furnished by the State Govt. are given in the statement below.

The district-wise location of these industries is based on technoeconomic feasibility and other relevant factors like balanced regional development, which are considered by the State Govts. themselves.

Statement

Scheme-wise Details of Outlays for the Seventh Five Year Plan in Respect of Industries Department, Government of Himachal Pradesh

		(Rs. in lakhs)
S. No.	Name of Scheme	Seventh Plan (1985-90)
1	2	3
LARGE AND MEDIUM INDUSTRIES :		
1.	Industrial Area	400.00
2.	Incentive and Subsidy	150.00
3.	Arts and Exhibition	40.00
4.	Educated Unemployed	5.00
5.	Minor Works	5.00
6.	Industrial Cooperatives	1.00
7.	Store Purchase Orgn.	25.00
8.	Strengthening of Directorate	30.00
9.	Land Acquisition Office	10.00
10.	Investment in Nahan Foundry	80.00
11.	Matching Contribution to H. P. F. C.	150.00
12.	Investment in H. P. MIDC	400.00
13.	Investment in H. P. State Electronic Corporation	165.00
		1461.00
VILLAGE AND SMALL INDUSTRIES :		
1.	Industrial Estates	80.00

1	2	3
2.	Incentive and Subsidy	80.00
3.	Quality Marking	10.00
4.	Tool Room/Common Facility Centres	10.00
5.	District Industries Centres	350.00
6.	Margin Money to sick Units	5.00
7.	Investment in H. P. Handicrafts and Handloom Corporation	45.00
8.	Grant in aid to H. P. H & HC	60.00
9.	Rebate on Handloom Products	10.00
10.	Development of Handloom and Textile Industry	20.00
11.	Opening of Carpet Centres	20.00
12.	Grant in aid to Khadi and Village Industries Board	80.00
13.	Rebate on Gandhi Jayanti	20.00
14.	Sericulture Industry	85.00
15.	Indo-German Dhauladhar Project	5.00
16.	Tea Industry	100.00
17.	Investment in H. P. Small Scale Industries and Export Corporation	25.00
18.	Raw Material Depots	20.00
19.	Consultancy Fee	5.00
20.	Subsidy to Cooperative Societies	
	Mineral Development	1030.00 150.00
	Grand Total	2641.00

Action Plan to Improve Productivity

2226. DR. G. S. RAJHANS :
SHRI GURUDAS KAMAT :
SHRI MURLIDHAR MANE :
SHRI S. M. GURADDI :
SHRI G. S. BASAVARAJU :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the National Productivity Council has advised the industries to prepare action plan to improve productivity;

(b) if so, full details of the guidelines issued by the National Productivity Council in this regard;